## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP/CA. No. 179/2014

IN THE MATTER OF:

Luxmi Dutt Gupta

APPLICANT / PETITIONER

M/s Registrar of Companies Ltd.

RESPONDENT

SECTION:

Under Section 560(6)

Order delivered on 22.09.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

**DEEPA KRISHAN** MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Ayush Agarwal, Advocate

For the ROC, Delhi

:- Mr. Manish Raj, Company Prosecutor

## ORDER

Learned Counsel for the Respondent No. 2 requests for some time to file reply. Let the reply be filed within two weeks with a copy in advance to the Counsel for the petitioner. Rejoinder, if any be filed within a week thereafter.

List on 24th October 2017.

CHIEF JUSTICE M. M. KUMAR PRESIDENT

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DEEPA KRISHAN MEMBER (TECHNICAL)

Deepak Kumar 22.09.2017